

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 407 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

**NAME OF THE COMPANY: Sh. Mahesh Arya & Anr. Vs. M/s Max Mall Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

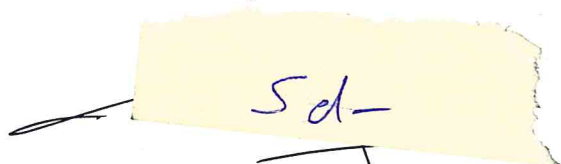
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Harish Khurana and Mr. Neeraj Gulati, Advocates

For the Respondent (s): None

ORDER

Re-notify this case on 22nd November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)